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सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 19 मार्च, 2026

का.आ. 1472(अ).— केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा 3 के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, नीचे दी गयी अनुसूची में यथा विनिर्दिष्ट 8 किमी से 86.6 किमी के Greenfield Expressway तक के भूखण्ड के संबंध में उक्त राष्ट्रीय राजमार्ग के निर्माण (चौड़ाकरण / चार लेन का बनाने, आदि), अनुरक्षण, प्रबंध और प्रचालन हेतु उक्त अधिनियम के अधीन सक्षम प्राधिकारी के कृत्यों का पालन करने के लिए इस अधिसूचना के राजपत्र में प्रकाशन कि तारीख से सक्षम प्राधिकारी के रूप में प्राधिकृत करती है।

अनुसूची

उत्तर प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या-Greenfield Expressway तक की भूमिका अर्जन।

क्रमिक संख्या 1	सक्षम प्राधिकारी 2	भूमि का विवरण 3	राज्य 4	जिले का नाम 5	तालुक का नाम 6	गांव का नाम 7
1	अपर जिलाधिकारी (वि०/रा०) कुशीनगर	राष्ट्रीय राजमार्ग संख्या Greenfield Expressway के कि.मी 8 से कि.मी 86.6 तक	उत्तर प्रदेश	कुशीनगर	तमकुहीराज	1 अहिरौली ताल बंद शाही

[फा. सं. 11033/NHAI-PIU-GKP/Gorkhpur-Siliguri/2025-26/]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**NOTIFICATION**

New Delhi, the 19th March, 2026

S.O. 1472(E).— In exercise of powers conferred by clause (a) of section 3 of the National Highways Act, 1956(48 of 1956), the Central Government hereby authorizes the officers mentioned in column (2) of the Schedule annexed here to as the competent authorities to perform the functions of such authorities under the said Act with effect from the date of publication of this notification in the Official Gazette, in respect of the stretch of land specified in the corresponding entry in column (3) of the said Schedule relating to state, districts, taluk and villages mentioned in column (4), (5), (6) and (7) respectively of the said Schedule for upgradation to 2 laning with paved shoulders of km. 8 to 86.6 of Kushinagar (Greenfield Expressway) in the State of UTTAR PRADESH.

SCHEDULE**Land acquisition on National Highway No. Greenfield Expressway in the State of UTTAR PRADESH.**

Sl. No. 1	CALA 2	Stretch 3	State 4	District 5	Taluk/Mandal 6	Name of the Village 7
1	A.D.M. Kushinagar (F.R)	Greenfield Expressway KM 8 TO KM 86.6	UTTAR PRADESH	Kushinagar	Tamkuhiraj	1 Ahirauli Tal Band Shahi

[F. No. 11033/NHAI-PIU-GKP/Gorkhpur-Siliguri/2025-26/]

SHAIKH AMINKHAN, Director